

morning session

DAILY BOARD
H.H.J. SHRI. MILIND V. KURTADIKAR
C.R. NO.42
DATE : 17-06-2020

Sr. No.	Case No.	Parties Name	Stage	Next Date
1	Remand appln 1121/18	The State MRA Marg p stn V//S Fuzmi Ekam Petar	Appearance	
2	Remand appln 187/19	The State Wadala p stn V/S Nilesh Chandrakant Shelar	Appearance	
3	Remand appln 198/19	The State Ghatkopar p stn V/S Harun Abdul Gafar Shaikh	Appearance	
4	Remand appln 374/19	The State Bandra p stn V/S Razzu Chotu Ustad Shaikh	Appearance	
5	Remand appln 444/19	The State Ghatkopar p stn V/S Shabir Iqbal Shaikh	Appearance	
6	Remand appln 472/19	The State DCB CID Unit 12 V/S Amarjeet Samsher Bahadur Singh	Appearance	
7	Remand appln 14/20	The State Andheri p[stn V/S Usha Raju Kanjarbhat	Appearance	
8	Remand appln 94/20	The State Dharavi p stn V/S Sajid Asad Khan and anr	Appearance	
9	Remand appln 10/20	The State Bandra p stn V/S Yunus Hamid Khan	Appearance	
10	Remand appln 93/20	The State ANC Worli unit V/S Saba Abid Shaikh	Appearance	
11	Bail appln 877/20	Hasanali Subhanali Shaikh V/S ANC Worli unit	Say/Hrg	
12	Bail appln 747/20	Hasanali Subhanali Shaikh V/S ANC Worli unit	Say/Hrg	

13 BA 285/20 to BA 288/20 Shivam Piyush Hindia VL NCB Say & Hrg

14. BA 660/20 ———